

**Government of India  
Ministry of Finance  
Department of Economic Affairs  
Budget Division**

New Delhi, dated December 16, 2013

NOTIFICATION

**Auction for Sale (Re-issue) of '9.20 per cent Government Stock, 2030'**

F. No.4 (2) W&M/2013(ii): Government of India hereby notifies sale (re- issue) of 9.20 Government Stock, 2030 (hereinafter called the Stock) for an aggregate amount of ₹ 2,000 crore (nominal). The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification') as also the terms and conditions specified in the General Notification F. No. 4 (13)-W&M/2008, dated October 8, 2008 issued by Government of India.

**Method of Issue**

2. The Stock will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 in the manner as prescribed in paragraph 5.1 of the General Notification F. No. 4 (13)-W&M/2008, dated October 8, 2008 by a Price based auction using uniform price auction method.

**Allotment to Non-competitive Bidders**

3. The Government Stock up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

**Place and date of auction**

4. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on **December 20, 2013**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **December 20, 2013**. The non-competitive bids should be submitted between 10.30 a.m. and 11.30 a.m. and the competitive bids should be submitted between 10.30 a.m. and 12.00 noon.

**When Issued Trading**

5. The Stock will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

**Tenure**

6. The Government Stock will be of seventeen years commencing from September 30, 2013. The Stock will be repaid at par on September 30, 2030.

**Date of issue and payment for the stock**

7. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on **December 20, 2013**. The payment by successful bidders will be on **December 23, 2013** i.e. the date of re-issue. The payment for the Stock will include accrued interest on the nominal value of the Stock allotted in the auction from the date of original issue date i.e., September 30, 2013 to December 22, 2013.

**Interest**

8. Interest at the rate of 9.20 per cent per annum will accrue on the nominal value of the Stock from the date of last coupon payment and will be paid half yearly on March 30 and September 30.

By Order of the President of India

(Dr. Rajat Bhargava)  
**Joint Secretary to the Government of India**